



2026:DHC:2



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Date of decision: 02.01.2026

+ W.P.(CRL) 4337/2025

SHIVA ALIAS UWAN

.....Petitioner

Through: Mr. Sumit Tiwari Adv.

versus

THE STATE NCT OF DELHI

.....Respondent

Through: Mr. Sanjay Lao, SC with Mr. Priyam Agarwal, Mr. Abhinav Arya, Mr. Aryan Sachdeva, Advs.

SI Vikram P, PS Paharganj.

CORAM:

HON'BLE MS. JUSTICE MADHU JAIN

MADHU JAIN , J. (ORAL)

1. The present petition has been filed seeking extension of the parole granted to the petitioner *vide* order dated 28.10.2025, passed in W.P.(CRL) 3478/2025 titled as *Shiva @ Uwan vs. State (NCT of Delhi)*. The said parole was granted for a period of four weeks, which is expiring today.

2. In the meantime, the petitioner has filed the present petition seeking extension of the parole period on the ground that his wife has suffered a miscarriage and requires continued medical care and assistance

3. The learned Standing Counsel appearing on behalf of the State

